

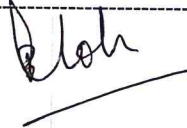
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For filing Vakalat & hearing on IAs.	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BHAVYA MOHAN AZ B & Partners 080-42400500	R2 - R21	
2.	VARSHA SHEVANAGOWDA KEYSTONE PARTNERS 080-41135813	Respondent No. 1	

M/s. Kesthur & Kesthur, Advocates, have filed vakalat for Petitioner No.1. None has filed vakalat for other petitioners. Counsel for respondents is present. For filing vakalat for other petitioners list it on 05.12.2017.


MEMBER (J)


MEMBER (T)